- (b) To examine the adequacy of the existing organisation, equipments and practices for ensuring safe running of trains on Indian Railways and to sugget measures for prevention of accidents;
- (c) Implications of financial investment planning of Railway projects on safety;
- (d). To examine safety measures/equipments/technology as adopted by Railways of some of the advanced countries which would have relevance for Indian Railways and could also be adopted for use on Indian Railways.

The Railway Safety Review Committee has already submitted Part-I of their Report, which has also been placed on the Table of both the Houses of Parliament. It is proposed to take action on those recommendations which will be accepted by the Government depending upon the availability of funds and resources.

Privatisation of Loco and Coach Production Units

2926. SHRI R.P. GOENKA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether a proposal for privatisation of the loco and coach production units is under consideration;
 - (b) if so, the details and the present status of the proposal; and
- (c) whether after privatisation, these units would be able to sustain themselves and be able to compete in the world market to earn valuable foreign exchange for the country?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH): (a) No, Sir,

(b) and (c) Do not arise.

Freight Operation Informations System

2927. SHRI R.P. GOENKA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Indian Railways have installed the Freight Operation Information System at certain Railway sections;